

- (1) G.S.R. 881 (E), dated the 18th November, 2015, publishing the Indian Post Office (Amendment) Rules, 2015 (in English and Hindi).
- (2) G.S.R. 276 (E), dated the 3rd March, 2016, publishing corrigendum to Notification No. G.S.R. 881 (E), dated the 18th November, 2015 (in English only). [Placed in Library. See No.L.T.4547/16/16]

II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 and sub-section (3) of Section 24 of the Telecom Regulatory Authority of India Act, 1997: –

- (a) Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T. 4548/16/16]

**Report and Accounts (2013-14) of the Maharashtra Agro Industries Corporation Limited, Mumbai and Maharashtra Insecticides Limited, Akola, Maharashtra and related papers**

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री मोहनभाई कल्याणजीभाई कुंदरिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: –

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: –
  - (a) Forty-eighth Annual Report and Accounts of the Maharashtra Agro Industries Corporation Limited, Mumbai, along with the Thirtieth Annual Report and Accounts of its subsidiary, the Maharashtra Insecticides Limited, Akola, Maharashtra, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.4642/16/16]